

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

IB NO. (IB)-244(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.08.2017

NAME OF THE COMPANY: Indian Bank V/s. M/s. Athena Demwe Power Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner (s)	: Mr. Sameer Rastogi, Advocate Mr. Yatin Sachdeva, Advocate Mr. Sarvesh Kashuol, Advocate Mr. Arjun Dutt, Manager, Indian Bank		
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	For the Respondent (s)	: Mr. Ankur Gupta, Advocate		
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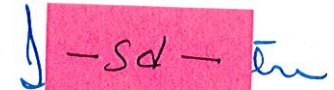
Order

Respondents has been duly served. Mr. Ankur Gupta, Advocate has put up his appearance on behalf of Respondents. Ld. Counsel prays for some time to file his reply. Same be filed by 16th August, 2017.

To come up on 16th August, 2017.


-Sd-

(S. K. Mohapatra)
Member (T)


-Sd-

(Ina Malhotra)
Member (J)